

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/2238 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar, Silchar.

Dated Guwahati the th 27 April, 2021.

Sub: **Casual leave.**

Ref:- Your letter Nos. I/14/5/284 Dated, 23rd April, 2021.
and I/14/5/285 Dated, 26th April, 2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.04.2021 and 26.04.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/2239 /A, dated 27.4.2021

Copy to:

✓ 1/ The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Rosa